

**PUNJAB VIDHAN SABHA SECRETARIAT**

No. 10-LA-2024/ 3666

Hon'ble Speaker has, under rule 15 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), directed that on Tuesday, the 5<sup>th</sup> March, 2024, the House shall adjourn, without question put, immediately after the presentation of Budget Estimates for the year 2024-25.

**DATED CHANDIGARH:**  
**THE 4<sup>TH</sup> MARCH, 2024.**

**RAM LOK KHATANA,**  
**SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No.10-LA-2024/ 3667, dated Chandigarh, the 4<sup>th</sup> March, 2024.

1. the Chief Secretary to Government, Punjab, Chandigarh;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab, Chandigarh;
4. the Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh; and
5. the Under Secretary to Government, Punjab, General Administration, Chandigarh.

  
**SUPERINTENDENT,**  
**for SECRETARY.**